

FORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s GARVIT INNOVATIVE PROMOTERS LTD.**

Sl.No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	M/s Garvit Innovative Promoters Ltd.
2.	Date of Incorporation of corporate Debtor	20.07.2010
3.	Authority under which Corporate Debtor is Incorporated/Registered	RoC Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U70102UP2010PLC041399
5.	Address of the registered Office and Principal Office (if Any) of Corporate Debtor	Plot No. 1, Chiti, Greater Noida, Gautam Buddh Nagar, Uttar Pradesh – 203202
6.	Date of Closure of Insolvency Resolution Process	29.08.2025
7.	Liquidation Commencement Date of Corporate Debtor	15.10.2025
8.	Name and Registration No. of the Insolvency Professional acting as Liquidator	Mr. Nirmal Kumar Bhesoni IP Reg. No. IBBI/IPA-001/IP-P00010/2016-17/10016
9.	Address and email of the Liquidator, as registered with the Board	A-211, Ground Floor, Gali no1, Hardev Nagar, Burari, Delhi-110084 ipnirmalkumar@gmail.com
10.	Address and email to be used for correspondence with the liquidator	2A, Royal flats, Shipra Suncity, Indirapuram, Ghaziabad U.P 201014 garvit.liquidation@gmail.com
11.	Last date for submission of claims	15.11.2025

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench, Prayagraj, has ordered the commencement of Liquidation of **M/s Garvit Innovative Promoters Ltd.** on **15.10.2025** (order has been uploaded on official website of NCLT on 17.10.2025).

The stakeholders of **M/s Garvit Innovative Promoters Ltd.** are hereby called upon to submit their claims with proof on or before 15.11.2025 to the Liquidator at the address mentioned against item no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of liquidator:

-Sd-

(Nirmal Kumar Bhesoni)

(Liquidator)

Place: Noida

Date 18.10.2025